


O.A./268/87

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman  
Hon'ble Mr P M Joshi .. Judicial Member

5/6/1987

Heard learned advocate Mr KG Vakharia for CH Vora for the applicant. There is no urgency for the orders in the vacation. The matter may be posted after opening of the Court.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

O.A./268/87

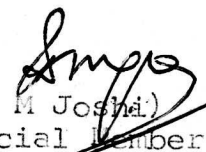
Coram : Hon'ble Mr P Srinivasan .. Administrative  
Member

Hon'ble Mr P M Joshi .. Judicial Member

15/6/1987

Mr C.H. Vora, learned counsel for the applicant present. ~~Heard. After the hearing~~ Mr Vora wants a short adjournment to 16.6.1987 for further hearing on the question of admission. *Adjourned accordingly.*

  
(P Srinivasan) 15/6  
Administrative Member


  
(P M Joshi)  
Judicial Member

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Coram : Hon'ble Mr P Srinivasan .. Administrative Member  
Hon'ble Mr P M Joshi .. Judicial Member

16/6/1987

Heard Mr. C.H. Vora, learned counsel for the applicant. After having heard him, it is stated by Mr Vora that he would like to withdraw this application. Permission granted. Application stands disposed of as withdrawn.

  
( P Srinivasan ) 16/6  
Administrative Member

  
( P M Joshi )  
Judicial Member